## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

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2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	TP 53/16	Hearing	397/398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE			
1.	NITYA K (7829466499)	RESPONDENT MO.1	ly.			
2	ARJON RAD 9880505071	Pelihian	Ajun			
3.	Prasanth-N-4.	P-8 and 9	Pol.			
4.	ATUL MADHAWAN 9677235700	R2,35,667	Ned			

Counsel for petitioner is present. Counsel for respondent is also present.

Counsel for petitioner requested adjournment.

List it on 29.08.2017.

MEMBER (J)

MEMBER (T)